

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/96(KB)2018
IA(I.B.C)/1048(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	SECO TOOLS INDIA PRIVATE LIMITED VS A S SALES & EXPORTS PVT. LTD
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Shaunak Mitra, Adv.] For the Liquidator
Mr. Vikash Singh, Adv.]
Ms. Shayana Singhal, Adv.]
Mr. Shyamal Kumar Bhattacharjee] Liquidator-in-person

ORDER

1. Ld. Counsel/Authorised Representative appearing on behalf of liquidator present.
2. Ld. Counsel Mr. Shaunak Mitra appearing on behalf of liquidator is directed to provide bank statements within a period of two days.

PAYMENTS:

Liquidation Expenditures from 25/04/2019 to 31/03/2023.

1) Salary & Other Expenses	314819.49
2) Rent	150000.00
3) Electricity Charges	1786.00
4) Liquidators Travelling (for two times from Durgapur to Kolkata & Back)	5000.00
5) Miscellaneous Exp	2000.00
6) GST	109803.00
7) Liquidators TA (For two years)	60000.00

8) Consultation Fee	240000.00	
9) Payment To stakeholders	102199.00	
10) Liquidators Fee	22000.00	
11) Insurance	13791.00	
12) Bank Charges	458.40	
Total Payments	1021838.89	1021838.89

Balance as on 31/03/2023 **94198.11**

(Legal charges has not yet been paid as Lawyer has yet not submitted his bills and the balance is kept for the purpose)

FORM H
COMPLIANCE CERTIFICATE

SL. No.	Particulars	Description
32.	Date of first distribution	23/12/2020
33.	Date of Second & Final distribution	28/10/2021

3. **C.P. (IB)/96(KB)2018** along with **IA(L.B.C)/1048(KB)2023:**
a. Heard at length. **Reserved for orders.**

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)